CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 061/2070/2020

This the 08th day of October, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

Waqar Beig (Age 28) S/o Late Qayum Beig, R/o H.No.28-A, Gujjar Nagar, Jammu.
(Advocates: M/s Ratta & Associates) <u>Versus</u>
1. State Through Principal Secretary to Govt. Planning and Development Department, Civil Secretariat, Jammu.
and othersRespondents
(Advocate: Mr. Amit Gupta)
ORDER [ORAL]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for applicant submitted that he does not press T.A. and seeks withdrawal.

In view of submission of the learned counsel for the applicant, T.A. is dismissed as withdrawn. No costs.

(PRADEEP KUMAR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

sks/-